

**HIGH COURT OF KARNATAKA
BENGALURU**

AUGUST 28, 2020

NOTICE

Facility for physical filing of statement of objections, written submissions (when expressly permitted by the Court), memos, documents, citations, vakalath and affidavit will be made available at special Counter set up near Gate No.5. The Advocates/Party-in-persons shall serve the documents on the Government Advocate/SPP before filing the same. A counter for receiving the document by Government Advocate/SPP will also be set up near Gate No.5. The aforesaid documents will be received at the said Counter without fixing any prior appointment. The counter will be opened between 10:30 a.m. to 1:30 p.m. and 2:30 p.m. to 4:00 p.m. on all working days.

It is made clear that henceforth, the aforesaid documents shall not be received on the official e-mail ID of the Registrar (Judicial), unless there is a specific order of the Court to that effect.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL